



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL
HEARING CAUSE LIST DATED 05-09-2022 TO
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG
WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
29	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
30	W.P.(CrI.)/2/2017 FIXED	JALAL UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN MR.M ISLAM	GA, ASSAM(R1-6)
31	WP(C)(Suo Moto)/8/2018 FIXED, PERSONAL APPEARANCE	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
32	WA/211/2022 BY SLIP	APURBA CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. A K TALUKDAR MR S I KHAN	GA, ASSAM SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
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11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
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17)	MR P K KALITA	06-09-2022	To	14-09-2022
18)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
19)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
20)	MR R CHAKRAVORTY	06-09-2022	To	06-09-2022
21)	MR. DITUL DAS	07-09-2022	To	09-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1 TO 59), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/5849/2022 B/O	SCHOOL MANAGEMENT COMMITTEE OF SOWMARPREET M E SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA	SC, ELEM. EDU
30	WP(C)/5862/2022 B/O	ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, HIGHER EDU GA, ASSAM
ADMISSION				
31	WP(C)/4910/2022 FIXED	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	SC, SEC. EDU. GA, ASSAM
ORDERS				
32	Review.Pet./140/2022 WITH WP(C)/4477/2022 (D/O), B/O	JAMIL AHMED AND ANR. Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	MR. A M BARBHUIYA MR S ISLAM	SC, SEC. EDU. SC, SSA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 60), ALONG WITH THE FOLLOWING
MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
20	WP(C)/5396/2022 FIXED	ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP
	WITH			
21	WP(C)/2550/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH			
22	WP(C)/4014/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. J HANDIQUE, GA, ASSAM (R-3)
	WITH			
23	WP(C)/5051/2022	ANWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP
	WITH			
24	WP(C)/5741/2022 CAVT. NO. 09442/022,	ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP MR. J M A CHOUDHURY(FOR CAVEATOR)
25	WP(C)/5825/2022 B/O	JAYANTA BARUAH (CHAIRMAN TINSUKIA MUNICIPAL BOARD) Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM
26	WP(C)/5861/2022 CAVT. NO.09552/022, B/O	M/S RAGIA KU ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR S KHOUND MR. K MOHAMMED SC, FOREST FOR CAVEATOR

ADMISSION

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BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 61 TO 128), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
28	WP(C)/259/2022 FIXED	JAISODI THAOSEN @ JAISODI KEMPRAI Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM SC, CBI
ORDERS				
29	WP(C)/3635/2020 FIXED	AJIT BAISHYA Versus THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG MR. N B P SINGHA	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/906/2022 in WP(C)/3635/2020	AJIT BAISHYA Versus THE STATE OF ASSAM AND 7 ORS.	MR. N B P SINGHA	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
45	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. M KALITA MR. A CHAUDHURY	SC, CBI
46	Bail Appln./2202/2022 BY SLIP	MD. MAHMUD RAHMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
MOTION				
47	Crl.Pet./871/2022 B/O	JINA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA	PP, ASSAM
48	Crl.Pet./885/2022 FIXED.	BINANDA CHOUDHURY Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./1975/2022 B/O	SABIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
50	Bail Appln./2010/2022 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. H ALI	MR. A M AHMED (FOR INFORMANT) P. GHOSH (FOR INFORMANT) PP, ASSAM
51	Bail Appln./2041/2022 FIXED	DEBAJIT BHATTACHARYYA @ DEBAJIT BHATTACHARJEE Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
52	Bail Appln./2049/2022 FIXED	DHARMESWAR SAIKIA Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
BAIL HEARING				
53	AB/2343/2022 FIXED	PABITRA HAZARIKA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR A HAWARI	PP, ASSAM

WITH
54 AB/2259/2022

USHA SHYAM
Versus
THE STATE OF ASSAM

MR. S ISLAM
MR A HAWARI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
THE PRINCIPAL SEAT WILL BE DELIVERED BY HIS
LORDSHIP AT THE AIZAWL BENCH THROUGH REMOTE
VIDEO CONFERENCING AT 10:30 AM]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/wfq-msvp-tjy>

**LEARNED COUNSELS CAN AVAIL VIDEO
CONFERENCING FACILITIES FROM COURT
NO. 23]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	WP(C)/4946/2022 (AT 10:30 AM)	CENTRAL ADMINISTRATIVE TRIBUNAL Versus UNION OF INDIA AND 3 ORS.	MR. A AHMED MR. P MAHANTA MR. R B GOHAIN MR. D THAOSEN	MR. C K S BARUAH ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
57	Bail Appln./3683/2021 WITH CASE DIARY, FIXED	MANIK SARKAR Versus THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. N J DUTTA MR N M HAZARIKA	MR. S C KEYAL SC, DRI
58	Bail Appln./1751/2022 WITH CASE DIARY, FIXED	MD. GANESAN G @ GANESH Versus THE UNION OF INDIA	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, NCB
59	Bail Appln./1911/2022 FIXED	INAMUL SOFI JAHAN CHOUDHURY @ PAPLU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
60	Bail Appln./1912/2022 FIXED	PAYEL SINGH Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM
61	Bail Appln./1992/2022 FIXED	EDISON NONGTRI AND ANR Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	SPL PP WILDLIFE FOREST ASSAM
62	Bail Appln./1995/2022 FIXED	MD. JIAUR RAHMAN @ JIABUR Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR A R BHUYAN MRS. S ISLAM	PP, ASSAM SC, FOREST
63	Bail Appln./2082/2022 FIXED	AJIT DAS Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
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9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022
17)	MR P K KALITA	06-09-2022	To	14-09-2022
18)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
19)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
20)	MR R CHAKRAVORTY	06-09-2022	To	06-09-2022
21)	MR. DITUL DAS	07-09-2022	To	09-09-2022

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

[For Tuesday, 6th September 2022][ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE NANI TAGIA****COURT NO: 13****[CIVIL BENCH-II]****THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 60 TO 114), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	WP(C)/3838/2019 B/O	JITAMONI GOGOI DAS Versus THE STATE OF ASSAM 3 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, SEC. EDU.
	WITH			
18	WP(C)/3842/2019	RUPSHREE DUWARAH Versus THE STATE OF ASSAM AND 3 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, SEC. EDU. MS. A MESEN MR. P K BORA
19	WP(C)/1002/2022 B/O	ANIL KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU MR. S K GHOSH (R-5) MS F AHMED (R-5)

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
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13)	MR D K DAS	12-09-2022	To	20-09-2022
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15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
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17)	MR P K KALITA	06-09-2022	To	14-09-2022

18)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
19)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
20)	MR R CHAKRAVORTY	06-09-2022	To	06-09-2022
21)	MR. DITUL DAS	07-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,6th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

11	I.A.(Civil)/770/2020 FIXED in MACApp./2858/2020	AANACHAR ALI @ ANSAR ALI @ ANCHAR ALI AND 4 ORS Versus ATIKUR RAHMAN AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./2858/2020 (Filing Number)	AANACHAR ALI @ ANSAR ALI @ ANCHAR ALI AND 4 ORS Versus ATIKUR RAHMAN AND ANR		

LEAVE NOTE OF ADVOCATES FOR 06/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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18)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
19)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
20)	MR R CHAKRAVORTY	06-09-2022	To	06-09-2022
21)	MR. DITUL DAS	07-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
45	Crl.Rev.P./445/2022 B/O	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
46	AB/2544/2022 FIXED	REJINA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. D KALITA MS K GURUNG MS A KALITA	PP, ASSAM
<u>ADMISSION</u>				
47	Crl.Pet./918/2017 B/O	BARNABAS MILTON QUEAH Versus THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	PP, ASSAM
<u>ORDERS</u>				
48	I.A.(Crl.)/471/2022 WITH LCR 4 FILES, FIXED in Crl.Rev.P./393/2019	JAYANTA KUMAR DEY @ JAYANTA DEY AND ANR Versus AZAD MONI GUPTA	MR. R BORPUJARI MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	
	WITH Crl.Rev.P./393/2019	AZAD MONI GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. M AHMED	MR. R BORPUJARI MR F KHAN MS D BARUAH MS BISMITA BARMAN PP, ASSAM
<u>HEARING</u>				
49	Crl.Pet./116/2017 (AT 2:00 PM), WITH LCR, FIXED	DR. BIMAN CH. CHETIA Versus THE STATE OF ASSAM and 2 ORS.	MR.G UZIR MR. R DE MR.S M BARUAH MR.M SAIKIA MR.H DAS MR.M GOGOI MR.T K DAS	MR. K D CHETRI (R2) MS R BARUAH (R2) MR.D GOGOI(R-2) MR.S BORTHAKUR R-2 MR M HAZARIKA(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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19)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
20)	MR R CHAKRAVORTY	06-09-2022	To	06-09-2022
21)	MR. DITUL DAS	07-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

[For Tuesday, 6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-I(RSA AND RFA
MATTERS),ALONG WITH THE FOLLOWING MATTERS
ON MONDAY, TUESDAY AND WEDNESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

11	I.A.(Civil)/2390/2022 P/H, FIXED in MACApp./261/2022	RANU KALITA Versus NATIONAL INSURANCE COMPANY LIMITED	MR A CHOUDHURY MR. R Deka S I AKAND	
	WITH MACApp./261/2022	NATIONAL INSURANCE COMPANY LIMITED Versus RANU KALITA AND ANR.	MR T KALITA MR. A KAKATI	MR. R Deka (r-1) S I AKAND (r-1)

HEARING

12	RFA/13/2021 WITH LCR, FIXED	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	MR. A K HUSSAIN (R-1 to 15) and (16 to18) MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
	WITH I.A.(Civil)/2210/2021 in RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022

8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022
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19)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
20)	MR R CHAKRAVORTY	06-09-2022	To	06-09-2022
21)	MR. DITUL DAS	07-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL LIST(CRP(I/O),
CRP AND MFA) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>			
16 Bail Appln./348/2022	PRASANTA KUMAR DUTTA Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR Z KAMAR MS R B DEB MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
<u>MOTION</u>			
17 CRP(IO)/151/2022 FIXED	MOIN UDDIN LASKAR Versus ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	
<u>HEARING</u>			
18 Crl.A./197/2011 WITH LCR, P.B.-3, FIXED	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
<u>STAY MATTERS</u>			
19 CRP(IO)/406/2018 FIXED	PRANAB JYOTI DAS LEGAL HEIR OF LATE PARESH CH. DAS Versus SACHIN CH. DAS AND 10 ORS.	MR. D MOZUMDER MR. K KALITA MR. D NATH MR D KALITA	MR. D NANDI (R-1.1 TO 1.4 AND 7) MS P SARMAH (R-1.1 TO 1.4 AND 7)

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
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13)	MR D K DAS	12-09-2022	To	20-09-2022
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19)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
20)	MR R CHAKRAVORTY	06-09-2022	To	06-09-2022
21)	MR. DITUL DAS	07-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday, 6th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:50 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[THIS BENCH WILL SIT AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

6	CRL.A(J)/95/2019 WITH LCR AND P.B., BY SLIP	JIBON NEWAR Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022
17)	MR P K KALITA	06-09-2022	To	14-09-2022
18)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
19)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
20)	MR R CHAKRAVORTY	06-09-2022	To	06-09-2022
21)	MR. DITUL DAS	07-09-2022	To	09-09-2022